

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/4299/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D. Ullah,
District and Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 20th November, 2020.

Sub:- **Casual leave and station leave permission.**

Ref:- Your letter No. JCD.1/18/20/4067 Dated 19th day of November, 2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 26.11.2020 & 27.11.2020 along with station leave permission w.e.f. the evening of 25.11.2020 till the morning of 01.12.2020, has been granted. Further, the Addl. District & Sessions Judge, Cachar, Silchar and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/4300/A, dated 20.11.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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